

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/106/2018

Date of Order: 25.02.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SNEHA BANERJEE

--Applicant

-Vs-

ALL INDIA RADIO

--Respondents.

For The Applicant(s): Ms. P. Mondal (proxy counsel)

For The Respondent(s): Mr. A. K. Chattpadhyay, counsel

O R D E R (O R A L)

Per: Dr. Ms. Nandita Chatterjee, Member (A):

Heard both sides.

2. Ld. proxy counsel for the applicant hands over a letter from the applicant intending to withdraw the matter.
3. Accordingly, the matter is disposed of as withdrawn.
4. Memo of withdrawal is taken on record.

*✓*  
*w*  
(Nandita Chatterjee)  
Member (A)

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